

**NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/08/2017 AT 10.30 AM**

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

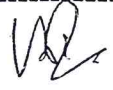
APPLICATION NUMBER :

PETITION NUMBER : CP/136/CAA/2017

NAME OF THE TRANSFEROR : OCL INDIA LTD &
TRANSFEROR 2
TRANSFEROR 3
TRANSFEROR 4

NAME OF THE TRANSFERRE : ODISHA CEMENT LTD

UNDER SECTION : 230

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	VISHNU MOHAN	Counsel for Petitioner	

ORDER

Heard. Order is reserved.

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(K.ANANTHA PADMANABHA SWAMY)
MEMBER (JUDICIAL)